

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1151
ANSWERED ON 07.12.2015**

CENTRAL FINANCIAL ASSISTANCE UNDER PIDDC

1151. SHRI BAIJAYANT JAY PANDA:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the Central Financial Assistance (CFA) under Product/Infrastructure Development for Destinations & Circuits (PIDDC) provided to various States during the last three years, State/UT-wise;**
- (b) whether the Government has reviewed this scheme;**
- (c) if so, the details thereof; and**
- (d) the amenities and infrastructure proposed to be upgraded at Puri under the Pilgrimage Rejuvenation and Spirituality Augmentation Drive (PRASAD) mission?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a): The list of number of projects and amount sanctioned to various States/UTs during 2012-2013, 2013-2014 and 2014-2015 is given at Annexure.

(b) and (c): Pursuant to acceptance of the 14th Finance Commission's recommendations for higher devolution of 42% to States from Union taxes and duties, Product/Infrastructure Development for Destinations & Circuits (PIDDC) Scheme has been delinked from the Union Support. For the current financial year, i.e. 2015-16, for the UT Plan an amount of Rs.20 crore only has been provided under the Scheme.

(d): Under National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD), a Project for Infrastructure Development at Puri, Shree Jagannath Dham, Gundicha Temple, Ramchandi Temple-Prachi River front at Deuli has been sanctioned in the year 2014-15 for a total cost of Rs.50 crore.

ANNEXURE**STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1151 ANSWERED ON 07.12.2015 REGARDING CENTRAL FINANCIAL ASSISTANCE UNDER PIDDC.****2012-2013****(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	4	6278.73
2.	Arunachal Pradesh	16	6612.50
3.	Bihar	1	500.00
4.	Delhi	2	2461.91
5.	Goa	2	50.00
6.	Gujarat	1	486.75
7.	Himachal Pradesh	11	3029.88
8.	Jammu and Kashmir	25	11260.00
9.	Jharkhand	2	4885.71
10.	Kerala	6	7826.53
11.	Maharashtra	5	7914.79
12.	Manipur	7	3595.62
13.	Meghalaya	1	17.94
14.	Mizoram	3	49.15
15.	Madhya Pradesh	20	20989.75
16.	Nagaland	11	4556.66
17.	Odisha	2	61.30
18.	Punjab	2	50.00
19.	Sikkim	13	7020.18
20.	Tamil Nadu	2	2041.97
21.	Telangana	5	4191.34
22.	Uttar Pradesh	12	3486.15
23.	Uttarakhand	2	1297.47
24.	West Bengal	3	4694.46
	Total	158	103358.79

2013-2014**(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	14	4532.02
	Combined Projects for Andhra Pradesh & Telangana	1	4588.80
2.	Arunachal Pradesh	11	7473.64
3.	Bihar	14	11109.85
4.	Delhi	2	5768.98
5.	Haryana	8	1487.25
6.	Himachal Pradesh	1	3371.52
7.	Jammu and Kashmir	15	7618.54
8.	Jharkhand	1	500.00
9.	Kerala	10	4065.63
10.	Karnataka	8	3228.71

11.	Maharashtra	6	6795.18
12.	Manipur	8	7234.84
13.	Meghalaya	3	46.90
14.	Mizoram	10	4711.16
15.	Madhya Pradesh	9	10021.29
16.	Nagaland	11	5222.01
17.	Odisha	12	6543.08
18.	Puducherry	1	4848.16
19.	Punjab	2	1038.86
20.	Rajasthan	10	5174.71
21.	Sikkim	14	10485.00
22.	Telangana	8	3370.07
23.	Uttar Pradesh	26	13071.32
24.	Uttarakhand	29	21772.67
	Total	234	154080.19

2014-15

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amount Sanctioned
1.	Andhra Pradesh	11	9515.53
2.	Arunachal Pradesh	8	8455.35
3.	Assam	3	3568.11
4.	Bihar	3	4220.47
5.	Chhattisgarh	5	990.13
6.	Daman & Diu	1	775.54
7.	Goa	1	879.04
8.	Haryana	3	121.66
9.	Jammu and Kashmir	2	732.50
10.	Karnataka	1	5000.00
11.	Manipur	7	14752.51
12.	Mizoram	3	4879.69
13.	Madhya Pradesh	5	3690.54
14.	Nagaland	10	5980.20
15.	Odisha	3	6488.34
16.	Punjab	3	4831.98
17.	Rajasthan	2	149.93
18.	Sikkim	8	5200.00
19.	Telangana	4	504.36
20.	Uttar Pradesh	4	3368.05
21.	Uttarakhand	1	391.69
	GRAND TOTAL	88	84495.62

Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.
